## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1592/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Jord Engineers India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME **DESIGNATION** 

15

Under

Aducates

Advocate

ORDER CP 1592/I&BC/NCLT/MB/MAH/2017

On the request of the Learned Counsel of the Petitioner, matter is adjourned to 24.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 03.01.2018

5d/-

M.K. SHRAWAT Member (Judicial)